

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.28/09

Tuesday this the 23rd day of February 2010

C O R A M :

**HON'BLE Mr.GEORGE PARACKEN, JUDICIAL MEMBER
HON'BLE Mr.K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

Praveen Nair,
Scientist/Engineer "SD",
FMTD, Propulsion Group,
VSSC, ISRO, Trivandrum, Kerala – 695 022.

...Applicant

(Party-in-Person)

V e r s u s

Union of India represented
by Senior Administrative Officer,
Establishment, VSSC, ISRO,
Trivandrum, Kerala – 695 022.

...Respondent

(By Advocate Mr.Sunil Jacob Jose,SCGSC)

This application having been heard on 23rd February 2010 the
Tribunal on the same day delivered the following :-

O R D E R

HON'BLE Mr.GEORGE PARACKEN, JUDICIAL MEMBER

The applicant is not present even on the second call. Pleadings in
this case has been completed by 10.7.2009. Thereafter, this case was
listed on 11.8.2009, 16.9.2009, 18.1.2010 and 9.2.2010. However, it is
seen that the applicant has not been appearing in this case on any of
those days. In our considered view, the applicant is no more interested in
prosecuting this case. We, therefore, dismiss this case for default. There
shall be no order as to costs.

(Dated this the 23rd day of February 2010)


**K.GEORGE JOSEPH
ADMINISTRATIVE MEMBER**


**GEORGE PARACKEN
JUDICIAL MEMBER**

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